

09.05.2012

OA No.715/07

Hon'ble Mr. D.C. Lakha, A.M.
Hon'ble Mr. Sanjeev Kaushik, J.M.

Shri S. Narain, learned counsel for the applicant has sent illness slip but proxy counsel on his behalf Shri J. Singh has stated that this case may be taken up today. Shri K.P. Singh alongwith Shri P.N. Rai is present for the respondents.

Order dictated separately.

J.M.

A.M.

RKM/